



## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 318/94 in O.A. NO. 626/89

New Delhi this the 3rd day of January, 1995

HON'BLE SHRI JUSTICE S. K. DHAON, VICE CHAIRMAN HON'BLE SHRI B. N. DHOUNDIYAL, MEMBER (A)

Sher Singh S/O Jai Pal, R/O Vill. & P.O. Tughlakabad, New Delhi - 110044.

Applicant

( By Advocate Shri Mahesh Srivastava )

## Versus

Shri L. K. Sinha, General Manager, Northern Railway, Baroda House, New Delhi.

Respondent

( By Advocate Shri B. K. Aggarwal )

## ORDER (ORAL)

Shri Justice S. K. Dhaon --

A counter affidavit has been filed by Shri Ved Prakash, Divisional Personnel Officer. To it, a copy of order dated 1.12.1994 passed by DDM/M, has been annexed. According to this order, the applicant has been reinstated in service.

2. In view of the aforesaid development, the complaint made in this contempt application does not survive. The application is dismissed. Notice issued to the respondent is discharged. However, we make it clear that, if the applicant feels dissatisfied with the aforesaid order dated 1.12.1994, he will have his remedy before an appropriate forum. No order as to costs.

( B. N. Dhoundiyal )
Member (A)

(S. K. Dhaon )
Vice Chairman

/as/

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